## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES:

M/s. Telemax Links India Pvt. Ltd.

V/s. M/s. Syslogic Mobitech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv Poerram TEDOU Tr. Advocate

H/b regal Premeire.

Advocate for Petitioner

1,223 (Syllogic Mohitech

Put. Ltd)

Juvartara

## Order

## C.P. No. 26/397-398/CLB/MAH/2015

- 1. Both the parties are present.
- 2. In respect of C.A. 93 a reply has been given against which Petitioner is seeking time to file a Rejoinder. Time granted.
- 3. Petitioner is directed to file rejoinder, if any, on or before 26.09.2016.
- 4. Next date for hearing is fixed on 10.10.2016.
- 5. Date Duly communicated to both the sides in the court.

sd/-

Dated: 02.09.2016

Shri M.K. Shrawat Member (Judicial)